

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.302/2000

HON'BLE DR. A. VEDAVALLI, MEMBER(J)

New Delhi, the 15th February, 2000

Trilok Chand S/o Sh.Sibbon Singh
R/o C/23/13, Bihari Colony
Shahdara, Delhi-110032

...Applicant

(By Advocate: Ms. Chand Kiran)

Versus

(By Advocate: None)

O R D E R (ORAL)

HON'BLE DR. A. VEDAVALLI, MEMBER(J)

Learned counsel for the applicant Ms. Chand Kiran seeks permission to withdraw the present O.A. Permission granted. The O.A. is dismissed as withdrawn.

A. Vedavathi

(DR. A. VEDAVALLI)
MEMBER(J)

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